

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 409 of 2001  
(OA 29 of 97)

Date of order : 15.6.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman  
Hon'ble Mr. B.P. Singh, Administrative Member

UNION OF INDIA & ORS.

VS

DIWAKAR SINGH

For the applicants : Mr. P.K. Arora, counsel

For the respondents: In person.

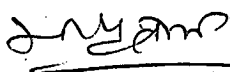
O R D E R

Through this application the applicants who is the respondents in OA 29/97 seeks extension of time to implement the order of this Tribunal. Earlier also on 23.11.2000 time was <sup>granted</sup> extended to the applicants for implementing the order.

2. Today it is informed by the ld. counsel for the applicants (respondents in OA) that 4 out of 5 enquiries have already been disposed of and one enquiry is also at the final stage and the orders are likely to be passed in about 6-8 weeks.

3. Having considered the submissions of both the parties, we extend the period for implementing the order of this Tribunal for a period of 6 weeks from today. No further extension shall be granted.

4. MA stands disposed of. No order as to costs.



MEMBER (A)

in



VICE-CHAIRMAN